

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 14.10.2016

OA No. 291/00763/2016

Mr. Amit Mathur, counsel for applicant.

The matter relates to transfer in KVS.

It is a D.B. matter. D.B. is not formed today.

Counsel for applicant submits that he would like to withdraw the O.A. because the relief sought for in the O.A. has been granted to the applicant by the respondents.

In view of the above submissions, the Original Application is dismissed as withdrawn.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

Kumawat